

I.A.S. AND I.P.S.

660. Shri Kandasamy: Will the Minister of Home Affairs be pleased to state:

(a) how many Indian Administrative Service officers and I.P.S. officers are working at present in India;

(b) how many are foreigners and how many are Indians; and

(c) how many are working in Madras State?

The Minister of Home Affairs and States (Dr. Katju): (a) Indian Administrative Service 673; Indian Police Service 386.

These figures include officers on probation.

(b) No foreigner has been recruited to these two services.

(c) The numbers of Indian Administrative Service and Indian Police Service officers borne on the Madras Cadres of these Services are 78 and 27. Of these six Indian Administrative Service officers and two Indian

Police Service officers are on deputation to the Centre.

DEVELOPMENT SCHEMES FOR SCHEDULED TRIBES, ASSAM

661-A. Jonab Amjad Ali: Will the Minister of Home Affairs be pleased to state:-

(a) whether any amount during 1950-51, 1951-52 and 1952-53, has been asked for by the Assistant Commissioner, Scheduled Tribes, Assam from the Centre to meet costs of Schemes of development with regard to education and communications of the Scheduled Tribes of that State; and

(b) what amount, if any, has been provided by the Centre under direction of Article 275 (1) (a)—how much recurring and how much non-recurring?

The Minister of Home Affairs and States (Dr. Katju): (a) No. It is the State Governments that ask for such grants.

(b) Recurring—Rs. 40 lakhs.

Non-recurring—Nil.